

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.07.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 762 of 2021 in Comp. App. (AT) No. 52 of 2021	Richa Gupta & Ors. Vs. Hotel Zodiac Pvt. Ltd. & Ors.	Manisha Chaudhary	Pradeep Kumar-R1, R2 & R3

For Directions

2.	Comp. App. (AT) No. 18 of 2021 Part Heard	Axis Trustee Services Ltd. & Ors. Vs. SREI Equipment Finance Ltd.	Abhishek Swaroop	Diwakar Maheshwari Dipen Chatterjee Rusha Mitra
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For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 449 of 2021	Irshad Khan Vs. Ajai Kumar Singh & Ors.	Ruchin Midha	
4.	Comp. App. (AT) (Ins) No. 456 of 2021	Vikram Bajaj Liquidator for Saber Paper Board Pvt. Ltd. Vs. Sigma Cartons Pvt. Ltd. & Anr.	Abhishek Anand	
5.	Competition. App. (AT) No. 02 of 2021	Inguran Sorting Technologies LLP Vs. Competition Commission of India & Ors.	Pranjal Prateek	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 379 of 2021	Nitin Pannalal Shah (Suspended Director of Simandar Broking Ltd.) Vs. Vipul H Raja & Ors.	Gaurav H Sethi	Vipul H. Raja Noman Singh Bagga Abhishek Swaroop Kiran Shah-R1
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7.	Competition App. (AT) No. 25 of 2020	Next Radio Ltd. Vs. Competition Commission of India & Ors.	Abhishek Malhotra	Shama Nargis-R1 Rajat Krishna-R2 Vijay Joshi-R3
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For Hearing

8.	Comp. App (AT) (Ins) No. 781 of 2019 & I.A No. 746, 951 & 952 of 2021	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	Apoorv P Tripathi Riya Kalra Abri Phukan Surya Prakash Ashkrit Tiwari Aayush Agarwal
9.	Comp. App. (AT) (Ins) No. 770 of 2020	Manoj Jayaswal Vs. Punjab National Bank & Anr.	Sandeep Bajaj	Arti Singh Avik Mukherjee-R2 Aakashdeep Singh Ruda Rishav Banerjee
10.	Comp. App. (AT) (Ins) No. 80 of 2021	State Bank of India Vs. Bharath Infra Exports and Imports Ltd.	R.P. Kapoor	O.P. Gaggar-R1 Balaji Srinivasan Pallavi Sen Gupta Udita Singh-R2

02:00 PM

For Hearing

11.	Comp. App. (AT) No. 64 of 2020	Deepak Kishan Chhabria & Anr. Vs. Orbit Electricals Pvt Ltd & Ors.	Mohit Chadha	Mahesh Agarwal Nishant Rao Nikita Thapar-R1 Himanshu Satija-R2 Abhijeet Sinha-R3,4 Shivam Wadhwa-R6
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After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

12.	Comp. App. (AT) (Ins) No. 68 of 2019 & I.A No. 1078, 1091 of 2021	B. Prashanth Hegde. Vs. State Bank of India & Anr.	Pranjal Kishore	Ashwini Kumar Singh-R1 Mukund P Unny-RP V.M. Kannan
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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**